

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. NO. 202 OF 2013

Monday, this the 21st day of October, 2013

CORAM:

**HON'BLE MR.JUSTICE A.K.BASHEER, JUDICIAL MEMBER
HON'BLE Mr. K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER**

1. Binu V Jacob
GDS MD Vayalathala
Residing at Mangulasseri, Kakkudimon PO
Perinod, Pathanamthitta District
2. Geetha Thankappan
GDS MD, Anthialancavu
Residing at Charuvil House
Naranganam PO
Pathanamthitta District

... **Applicants**

(By Advocate Mr. V.Sajith Kumar)

versus

1. Union of India represented by Secretary
to Government
Department of Posts
Government of India
New Delhi – 110 001
2. The Chief Postmaster General
Kerala Circle, Trivandrum – 695 001
3. The Superintendent of Post Office
Pathanamthitta Postal Division
Pathanamthitta - 689 645

... **Respondents**

(By Advocate Mr. Pradeep Krishna, ACGSC)

The application having been heard on 21.10.2013, the Tribunal on the same day delivered the following:

ORDER

HON'BLE MR.JUSTICE A.K.BASHEER, JUDICIAL MEMBER

When this Original Application is taken up for consideration today, it is submitted by the learned counsel that Applicant No.1 does not intend to pursue the matter any further since he has been given appointment as Group 'D'. The above submission is recorded.

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2. However, as regards applicant No.2, learned counsel prays that liberty may be reserved in his favour to pursue the matter further in accordance with law at a later stage, if so advised. Therefore, Original Application is **closed** with liberty to applicant No.2 to pursue the remedies available to him as and when contingency arises.

3. No costs.

Dated, the 21st October, 2013.



K GEORGE JOSEPH
ADMINISTRATIVE MEMBER



JUSTICE A.K.BASHEER
JUDICIAL MEMBER

vs